

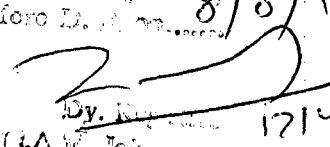
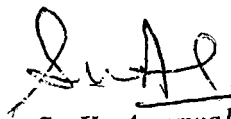
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(17)

OA./TA/MP No 360 / 1995

(22)

Gorind Swami Versus no

Date of Order	Orders
<u>15.12.99</u>	Shri S.K.Jain, President, C.A.T.Bar Association, alongwith the other members of the Bar, has mentioned that due to sudden demise of Shri G.C. Singhvi, former Administrative Member of the Central Administrative Tribunal, the work of the Tribunal should be suspended for today. Accordingly, the work of the Tribunal is suspended for today and the O.A. may be listed for admission/direction/final hearing on <u>17-4-2000</u>  (N.P. NAWANI) MEMBER (A)  (S.K. AGARWAL) MEMBER (J) <u>17-4-2000</u> D. P. not for today. Be listed before D. P. on <u>8/8/2000</u>  Dy. Secy (Adm. Secy)
<u>8.8.2000</u>	None present for the parties. This case has been listed for hearing since long but none appear for the applicants. It appears that the applicants have lost interest in the case therefore the O.A. is dismissed in default for nonprosecution on the part of the applicants.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)

Copy sent to
 govt. 2387
 note
 8-10-2000

(197/2000)